GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:933
ANSWERED ON:28.11.2011
WOMEN WORKERS IN AGRICULTURE SECTOR
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of women working in the agriculture sector in the country, State-wise;
- (b) whether rural single women workers don't get even the minimum wages in labour related works including agricultural labour;
- (c) if so, the reasons therefor and the steps taken by the Government to remove such wages disparity; and
- (d) the category under which women workers are classified and the minimum wages fixed for these women workers?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): The total number of women working in the agriculture sector in the country is not readily available. However, as per the 66th Round of Employment and Unemployment survey of the National Sample Survey Office (NSSO) for the year 2009-10, distribution (per thousand) of women workers engaged in agriculture in various States is given at Annexure.
- (b): No separate information is available on rural single women workers and their wages.
- (c): Does not arise.
- (d): Under the Minimum Wages Act, 1948 the wages fixed are uniform for male and female workers.